

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP/45(CHE)/2022
Name of Petitioner : K.V.R Chowdhary
& -Vs-
Name of Respondent : Renewable Energy Engineering Equipments Pvt Ltd & 5 Ors
Section : Sec 59 of CA, 2013

ORDER

Present: Mr. T.Jayashankar, Ld. Counsel for Petitioner.

Clarification Memo filed vide SR. No. 2315 dated 07.05.2024.

Arguments heard.

List the petition on **21.06.2024** for clarifications, if any.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**